

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1031  
ANSWERED ON:28.11.2014  
. CONSTITUTION OF EXPERT PANEL  
Venugopal Dr. Ponnusamy

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has set up an expert panel to redress grievances and handle queries of global and domestic investors within 24 hours;
- (b) if so, the details thereof;
- (c) whether the Government is considering to work with States to de-bureaucratize and deregulate to faster growth of industrial sector in the country; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a) & (b): No, Madam. An Investor Facilitation Cell has been created in "Invest India" to assist, guide, handhold and facilitate global and domestic investors. This cell is coordinated by a Joint Secretary level officer.
- (c): Yes, Madam.
- (d): The State Governments have been requested to appoint nodal officers to interact with Investor Facilitation Cell. State Governments have also been requested to identify major bottlenecks in development and give their suggestions about amelioration of these bottlenecks.